

Bench- II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.400/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st September 2017, 10.30 A.M

Name of the Company		Smt. Srikanta Sarda -Vs Tansway Marketing Pvt Ltd		
Under Section		7 IBC	<u> </u>	
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1.		HAR WAL	FINANCIAL CREDITOR FINANCIAL	Papeys don.
3,	RATARSHI	DUTTA	CREDITOR	1/9/2012
			CRE DITOR	



01-09-2017 - CP(IB) No. 400/KB/2017 - Smt. Srikanta Sarda Vs. Tansway Marketing Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Financial Creditor is present.

The notice from the Registry was issued on the Corporate Debtor on 16-08-2017. Report of service is yet to come.

The Office is directed to call for report from the Registrar of Companies, West Bengal with regard to status of the Company.

Fixing 15-0-9-2017.

MANORAMA KUMARI MEMBER(J)